

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
Supreme Ahmednagar Karmala Tembhorni Tollways Private Limited
AT MUMBAI & GURGAON

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Supreme Ahmednagar Karmala Tembhorni Tollways Private Limited PAN: AAPCS1881B CIN: U45203HR2010PTC045531
2.	Address of the registered office	510, 5 th floor, ABW Tower, IFFCO Chock, M G Road, Gurgaon, Haryana-122002
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	The Company does not have any fixed assets except one small plot of land (272 Sq Mtr) at Mauje Pali, District Raigad, Maharashtra. Pending Arbitration proceeding against PWD, Maharashtra.
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in the last financial year	Not applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing sakt.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing sakt.cirp@gmail.com
10.	Last date for receipt of expression of interest	15-05-2026
11.	Date of issue of provisional list of prospective resolution applicants	22-05-2026
12.	Last date for submission of objections to provisional list	27-05-2026
13.	Date of issue of final list of prospective resolution applicants	02-06-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-06-2026
15.	Last date for submission of resolution plans	07-07-2026
16.	Process email id to submit EOI	sakt.cirp@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Yes, Registered as MSME vide registration no.: UDYAM-HR-05-0013364

In the matter of Supreme Ahmednagar Karmala Tembhorni Tollways Private Limited
sd/-

Date: 30-04-2026
Place: Mumbai

Rajesh Jhunjunwala
Deemed Resolution Professional
IBBI/IPA-003/IP-N00457-C01/2017-2018/11102
AFA valid till 31-12-2026
A51, Aashit Chs, Azad Road, H B Gawde Marg,
Stanburg Estate, Juhu Koliwada, Mumbai City, Maharashtra -400 049.